

**Temporary Appointments in Camps
for Bangla Desh Refugees**

7082. SHRIMATI BIBHA GHOSH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether some temporary appointments are being made for service in the camps for evacuees from Bangla Desh ;

(b) if so, who is the appointing authority and the procedure followed for such appointments ; and

(c) whether such appointments are being made exclusively from persons rendering voluntary service to the evacuees' camps ever since these were opened ?

THE MINISTER OF LABOURS AND REHABILITATION (SHRI R. K. KHADILKAR). (a) to (c) : Information is being collected and will be placed on the Table of the Sabha,

**Introduction of Improved Methods
of Cultivation in Hill Areas of
Manipur**

7083. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken steps to provide expert guidance to cultivators in the hill areas of Manipur where primitive methods of cultivation are reported to be continuing ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b) : Information has been called for from the Manipur Administration and will be placed on the table of the Sabha as soon as it is received.

**Loans to Agriculturists of Manipur
for Purchase of Agricultural
Equipment and Fertiliser**

7084. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of loans given to agriculturists of Manipur for the purchase of equipments and fertilisers, which is at pre-

sent due for repayment but remaining outstanding ;

(b) whether proper supervision and regular checking is done in respect of purchase and using of purchased tools and equipments and fertilizers ; and

(c) if so, whether the attention of Government has been drawn to the fact that large percentage of the Government assistance is not properly used ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No loans have been sanctioned by the Union Ministry of Agriculture to the Agriculturists of Manipur for the purchase of equipment and fertilizer and such nothing is due for repayment but remaining outstanding. Information called from Manipur Administration is still awaited.

(b) and (c) : The question does not arise in so far as this Ministry is concerned.

**Registration of farming cooperatives in
Manipur**

7085. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether in Manipur large number of farming cooperatives were registered without confirming whether any land has been settled in the names of the societies and that as the result of the same, acrimonious competitions for land have started among the registered societies in the newly reclaimed areas ;

(b) if so, the reasons and details thereof ;

(c) if not, the number of registered farming cooperatives and the land actually and legally settled in their names before registration ; and

(d) whether it is against the existing rules to register farming cooperatives which possess no land ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) to (d). There are two types of cooperative farming societies, viz., Joint Farming and Collective Farming Societies. In Joint Farming societies, land owned by the members themselves is pooled together, whereas in collective